

(b) how much more time Government are likely to take in deciding this issue; and

(c) when Government had accepted the Recruitment Rules for the set up of JCB Photo Litho Press on the pattern of Government of India Press, the reason why Government are hesitating in upgrading the pay scales of JCB Photo Litho staff ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) :
(a) to (c). The various aspects of the case are still under consideration of the Government. Efforts are being made to finalise the matter as early as possible.

Use of Hindi in Canara Bank

6495. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1836 on 28th August, 1981 regarding use of Hindi in Canara Bank and state :

(a) whether the complaint referred to in part (a) of the answer has since been looked into by the Ministry of Finance and if so, what are the results thereof; and

(b) if any Official of the Bank has been punished for not obeying the Official Language Rules or for harassing the common man ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE : (SHRI JANARDHANA POOJARY):
(a) and (b). The complaint received through the Official Language Department of the Ministry of Home Affairs had been referred to the Bank for enquiry. The results of the enquiry are still awaited.

Disparity between Auditors belonging to Executive and Ministerial Cadres in Matter of Special Pay

6496. SHRI V. N. GADGIL : Will the Minister of FINANCE be pleased to state :

(a) what is the composition of Internal Audit Parties in the Central Excise Department ;

(b) is it a fact that auditors belonging to Executive cadre are getting special pay and the auditors belonging to the Ministerial cadre are not getting special pay;

(c) is there any difference between the duties and responsibilities attached to the posts of auditors held by the Executive Officers and those by the Ministerial Officers ;

(d) if not, what are the reasons for this distinction in the matter of grant of special pay ; and

(e) whether any representation against this distinction has been made by the Federation of Central Excise Ministerial Officers. If so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :
(a) The Internal Audit Parties in the Central Excise Collectorates are constituted by drafting officers from both executive and ministerial cadres. The posts of Auditors (Group 'C') are filled by Inspectors and Deputy Office Superintendents in the ratio of 50 : 50. At the Group 'B' level, the posts are filled by Superintendents and Examiners of Accounts in the ratio of 3 : 1.

(b) Yes, Sir. The Inspectors of Central Excise posted as Auditors are allowed Special Pay @ Rs. 55/- p.m. No such special pay is allowed